

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

Original Application No. 331/2022

Om Prakash

Applicant

Versus

State of Haryana & Ors.

Respondent

ACTION TAKEN REPORT BY WAY OF AFFIDAVIT OF JITENDER YADAV, IAS, DEPUTY COMMISSIONER, FARIDABAD IN COMPLIANCE OF ORDER DATED 13.05.2022

I, Jitender Yadav, IAS, Deputy Commissioner, Faridabad, do hereby solemnly affirm and state as under: -

1. That the deponent is presently posted as Deputy Commissioner, Faridabad and is fully authorized to swear and depose the facts of the present case before this Hon'ble Court.
2. That this Hon'ble Court on 13.05.2022 has passed the following Directions, the relevant extract of which is reproduced below: -

“We accordingly constitute Joint Committee of State PCB, DFO and Deputy Commissioner, Faridabad and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process. The Deputy Commissioner, Faridabad will be the nodal agency for co-ordination and compliance. Factual and action taken report may be furnished within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before the Bench for further directions.”

3. That in compliance of the above Order of the Hon'ble Tribunal, SDM (Faridabad) was nominated as nominee of the deponent to verify the factual position alongwith RO, HSPCB, Faridabad and DFO, Faridabad vide Memo No. LFA-II/2022/580 dated 08.06.2022. A copy of the said letter dated 08.06.2022 is annexed herewith as ANNEXURE-R/1.

Jitender Yadav

4. That it is submitted that Regional Officer of Haryana State Pollution Control Board, Faridabad Region in its report dated 30.06.2022 stated that a joint inspection was conducted of the site by the constituted team, i.e., SDM (Faridabad), RO, HSPCB, Faridabad Region & DFO and on appraisal of document submitted by the complainant on the spot it was found that the land in question is a park which is being maintained by Municipal Corporation, Faridabad. A copy of the report dated 30.06.2022 is annexed herewith as **ANNEXURE R/2**.
5. Therefore, it is humbly submitted that the concerned authority to address the grievance of the complaint is Municipal Corporation, Faridabad and appropriate directions may be issued to the Municipal Corporation, Faridabad in order to tackle the alleged illegal encroachment or construction.

Place: Faridabad
Dated: 13.07.2022


DEPONENT
(Jitender Yadav, IAS)
Deputy Commissioner,
Faridabad

VERIFICATION

Verified that the contents of my aforesaid affidavit are true and correct to my knowledge based on the official record. No part thereof it is false and nothing material has been kept concealed therefrom.

Place: Faridabad
Dated: 13.07.2022


DEPONENT
(Jitender Yadav, IAS)
Deputy Commissioner,
Faridabad